

LOK SABHA
UNSTARRED QUESTION NO. 1624
TO BE ANSWERED ON 27.07.2022

SPECIAL PACKAGE FOR APPAREL SECTOR

1624. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI MAHENDRA SINGH SOLANKY:
DR. RAMAPATI RAM TRIPATHI:
SHRI C.R. PATIL:
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government plans to extend the special package for the apparel sector to sector specific and home textile segments;
- (b) if so, the details thereof along with the part of the special package budget allocation that these segments are likely to get; and
- (c) the details of the process of distribution of this particular package, State/Region-wise?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): Government had announced a Special Package for garments and made-ups sectors in 2016 to boost export and enhance competitiveness of the complete textiles sector including home textiles. The package offered Rebate of State Levies (RoSL), labour law reforms, additional incentives under Amended Technology Upgradation Fund Scheme (ATUFS) and relaxation of Section 80JJAA of Income Tax Act.

The RoSL scheme had been replaced by Rebate of State and Central Taxes and Levies (RoSCTL) scheme w.e.f. 7th March 2019 for garments and made-ups. In order to provide level playing field to textiles products, Government extended continuation of RoSCTL on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024 with budget outlay of Rs. 6,946 crore in FY 2021-22, Rs. 7,641 crore in FY 2022-23 and Rs. 8,405 crore in FY 2023-24. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products. All exporters exporting the products under Chapter 61, 62 & 63 are eligible for benefits under RoSCTL, no matter from which States/UTs they belong to.

To promote production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country, the Government has approved the Production Linked Incentive (PLI) Scheme for Textiles with an approved outlay of Rs. 10, 683 crore. The selected companies will be eligible to get incentives on achieving the threshold investment and threshold/ incremental turnover. The Scheme has two parts: Part-1 & Part-2. Under Scheme Part-1, 15% incentive will be provided on attaining required turnover in Year-1. Under Scheme Part-2, 11% incentive will be provided on attaining required turnover in Year-1. Incentive will be reduced by 1% every year from Year-2 onward till the Year-5 under both parts of the Scheme.

In addition, Government has approved setting up of 7 (seven) PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks in Greenfield/ Brownfield sites to develop world class infrastructure including plug and play facility with an outlay of Rs.4,445 crore for a period 2021-22 to 2027-28. There is provision for incentivizing manufacturing units for setting up early in PM MITRA Parks.
